

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 22 OF 2016 &
IA NOS. 55, 57 & 115 OF 2016**

Dated: 29th May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**SunE Solar B.V. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Aditya K. Singh

Counsel for the Respondent(s) : Mr. Dhananjay Baijal
Mr. Nikhil Nayyar for R-1

Mr. Buddy A. Ranganathan
Ms. Malavika Prasad
Ms. Anchal Arora for R-2 & 3

ORDER

At the request of learned counsel for the appellant, the matter is adjourned to **31.05.2018**.

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**